

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 10.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.245/2013 2) S.C.140/2017 3) S.C.6/2018 4) S.C.255/2018 5) S.C.9/2019 6) S.C.80/2019 7) S.C.175/2019 8) S.C.223/2019 9) S.C.269/2019 10) S.C.286/2019 11) S.C.316/2019 12) S.C.353/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>13)S.C.298/2018</p> <p align="center"><u>FDT</u></p> <p>14)S.C.151/2019 15)S.C.152/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1) M.A.19/2020 2) Misc.50/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>3) R.A.174/2020 4) R.A.184/2020 5) M.A.118/2020 6) M.A.20/2020 7) R.A.220/2019 8) R.A.229/2020</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>9) Misc.33/2013</p> <p align="center"><u>CALL ON</u></p> <p>10)Misc.59/2020 11)Misc.67/2020</p>	<p align="center"><u>ARGUMENTS</u></p> <p>1) S.C.128/2017</p> <p align="center"><u>313 STATEMENT</u></p> <p>2) S.C.1/2019</p> <p align="center"><u>OBJECTION</u></p> <p>3) CrI.Misc.1430/2020 4) CrI.Misc.1443/2020</p>




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 10.11.2020 are posted to 04.12.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
18.09.2020. issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 10.11.2020**

<u>MORNING SESSION</u>	
1. R.A.134/2014 2. R.A.161/2014 3. R.A.69/2015 4. R.A.178/2017 5. R.A.29/2018 6. A.S.5/2019 7. A.S.6/2019 8. A.S.7/2019 9. A.S.8/2019 10. A.S.9/2019 11. CrI.Misc.1338/2020 12. SC 140/2015	Evidence 13. I.D.1/2017 14. I.D.2/2017 15. I.D.3/2017 16. I.D.4/2017 17. I.D.5/2017 18. I.D.6/2017
<u>AFTERNOON SESSION</u>	
1. CrI.A.49/2015 2. CrI.A.50/2015 3. CrI.A.73/2017 4. CrI.A.49/2018	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

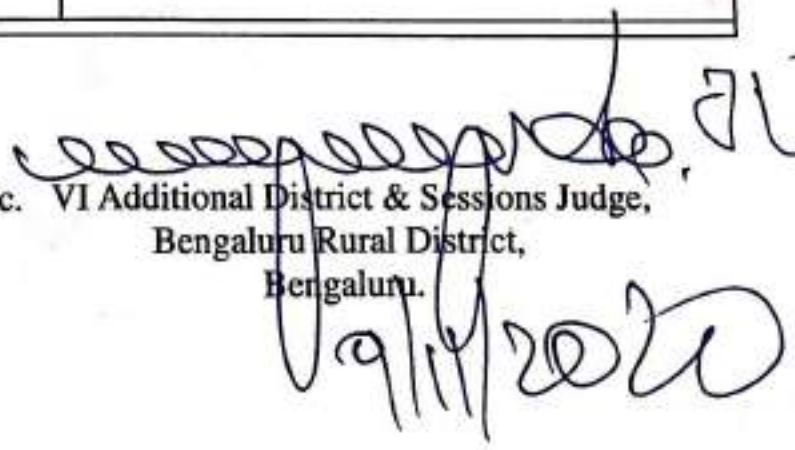
Cause List – 10.11.2020

Sl	Case No.	Stage
Morning Session		
1	Spl. Case 214/2018	Hearing
2	Spl. Case 182/2020	Summons
3	Spl. Case 186/2020	Summons
4	Spl. Case 194/2020	Summons
5	Spl. Case 338/2020	Notice
6	Spl. Case 135/2012	Evidence
7	Spl. Case 94/2014	Evidence
8	Spl. Case 156/2015	Evidence
9	Spl. Case 43/2016	Evidence
10	Spl. Case 195/2017	Evidence
11	Spl. Case 430/2017	Evidence
12	Spl. Case 31/2018	Evidence
13	Spl. Case 540/2018	Evidence
14	SC 121/2019	Evidence
15	Spl. Case 184/2019	Evidence
Afternoon Session		
16	Spl. Case 199/2019	Evidence
17	Spl. Case 219/2019	Evidence
18	Spl. Case 457/2019	HBC
19	Spl. Case 183/2020	HBC
20	Spl. Case 198/2020	HBC
21	Spl. Case 225/2020	HBC
22	Spl. Case 230/2020	HBC
23	Spl. Case 91/2019	FDT
24	Crl Misc 1445/2020	Objection
25	Spl. Case 51/2017	Hearing
26	Crl Misc 1401/2020	Objection
27	Crl Misc 1392/2020	Objection

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 10-11-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 1. MC. 150/2020</p> <p><u>FOR APPEARANCE OF PARTY</u> 2. M.C.199/2020</p> <p><u>FOR AWAIT NOTICE</u> 3. M.C.52/2020</p> <p><u>FOR OBJECTIONS.</u> 4. M.C.140/2020</p>	<p><u>FOR ARGUMENTS</u> 1. CRL.A.125/2018</p> <p><u>FOR AWAIT RECORDS</u> 2. SC.258/2014</p> <p><u>FOR AWAIT REPORT</u> 3. SC.76/2019</p> <p><u>FOR FDT</u> 4. SC. 140/2018 5. SC. 229/2018 6. SC.304/2018 7. SC.94/2019</p>


C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 10-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 1376/2020 (HEARING)		MALLESH S. Vs NELAMANGALA RURAL POLICE STATION	R. V. SHIVANANDA REDDY
2	SC 119/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. SHASHIKUMAR @ NEPALI SHASHI	
3	SC 151/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A4. NAVEEN	
4	SC 154/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A5. ASKAR @ DOSGA	
5	SC 323/2018 (Evidnce)		SOLADEVENAHALLI POLICE STATION Vs A2. RAJENDAR	A
SS TO WITNESSES				
6	SC 90/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A4. RAVIKIRAN @ CHACHA	
7	SC 105/2018 (Evidnce)		AVALAHALLY POLICE STATION Vs SELVARAJ	
8	SC 252/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A6. SAVAN ALIAS BABLU	A
9	Crl.Misc. 1398/2020 (ARGUMENTS.)		MANOJ VISHWAKARMA ALIAS MANOJ KUMAR ALIAS MANOJ Vs AVALAHALLI POLICE STATION	SURESH ASSOCIATES
10	Crl.Misc. 1444/2020 (Objection)		SADDAM ALIAS SAFIULLA Vs MADANAYAKANAHALLI POLICE STATION	S. M. SAYEED
11	Crl.Misc. 1450/2020 (Objection)		AFTAB ALIAS ALTHAF Vs VARTHUR POLICE STATION	N. GHOPAL

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 10-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	CrI.Misc. 1465/2020 (Objection)		SAYED WASEEM Vs THALAGHATTAPURA POLICE STATION	K. ELANGO VAN
Cases listed below are adjourned due to Covid 19				
13	SC 271/2019 (HEARING)	12-01-2021	MADANAYAKANAHALLI POLICE STATION Vs A1. JAGADISH	A
14	SC 201/2018 (Evidnce)	12-01-2021	HOSAKOTE POLICE STATION Vs RAMESH	A
15	SC 217/2018 (Evidnce)	12-01-2021	NELAMANGALA RURAL POLICE STATION Vs A1. MARUTHI	A
16	SC 332/2018 (Evidnce)	12-01-2021	RAJANAKUNTE POLICE STATION Vs A1. MUNIRATHNAMMA	A
17	SC 33/2019 (Evidnce)	12-01-2021	BYADARAHALLI POLICE STATION Vs A1. SHIVAKUMAR	A
18	SC 148/2019 (Evidnce)	12-01-2021	SOLADEVANAHALLI POLICE STATION Vs A1. PRADEEP	A
19	SC 180/2017 (DEFENCE EVIDENCE)	12-01-2021	KAGGALIPURA POLICE STATION Vs A1-KIRAN N. V.	A
20	SC 316/2018 (HBC)	12-01-2021	MADANAYAKANAHALLI POLICE STATION Vs A4. CHANDRASHEKAR ALIAS KEERTHI	A
21	SC 363/2019 (HBC)	12-01-2021	ELECTRONIC CITY POLICE STATION Vs A1. MANJUNATH E ALIAS NEPALI MANJA	A
22	SC 107/2020 (HBC)	12-01-2021	ELECTRONIC CITY POLICE STATION Vs A3. SYED SALMAN	A

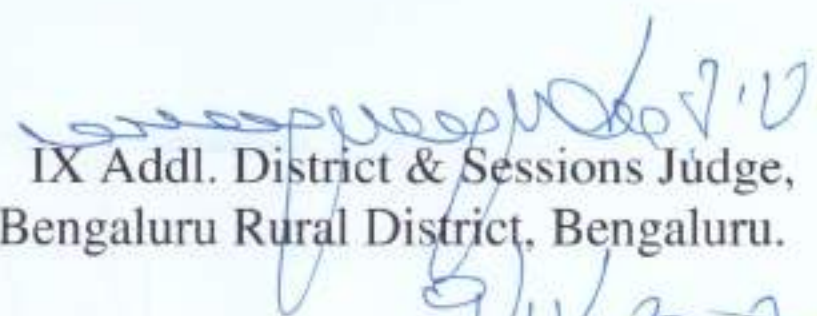
PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 10-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	SC 115/2018 (NBW TO ACCUSED)	12-01-2021	AVALAHALLY POLICE STATION Vs A2. GUDIYA BEGAM	
24	SC 182/2017 (Await report)	26-01-2021	KUMBALAGODU POLICE STATION Vs NARASIMHA @ C.D.NARASIMHA	
25	SC 195/2017 (Notice to Surety)	26-01-2021	AVALAHALLI POLICE STATION Vs A1.ARJUN @ R.G.	

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 10-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	346/2019
2	SC	333/2018
3	SC	361/2019
4	SC	194/2018
5	CrI.A	64/2019
6	CrI.A	110/2019
7	G & WC	9/2020
8	G & WC	14/2020
9	P & SC	35/2020
10	P & SC	36/2020
11	Misc	51/2019
12	Misc	11/2018
13	R.A	95/2016
14	R.A	119/2017
15	R.A	66/2018


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

9/11/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 10-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	R.A	91/2017
2	R.A	166/2014
3	R.A	182/2016
4	R.A	55/2017
5	R.A	159/2017
6	R.A	10/2018
7	R.A	11/2018
8	R.A	92/2019
9	R.A	107/2019
10	R.A	114/2019
11	R.A	16/2018
12	R.A	131/2020
13	R.A	95/2017
14	R.A	13/2018
15	R.A	61/2017


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

9/11/2020